

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5249 OF 2002

JAI BHAGWAN & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With office report)

Date: 02/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. R.D. Upadhyay, Adv.

For Respondent(s)

Mr. Ashwani Kumar, Adv.

Mr. Bijender Chahar, Sr. Adv.

Ms. Varuna Bhandari Gugnani, Adv.

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
ORDER

List on Tuesday the 8/4/2008 alongwith application, if any,
as prayed for.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master